

Hon`ble Member Ashok Kumar Bhardwaj

Ashok Kumar Bhardwaj did Graduation with Economics as one of the optional subjects , LL.B. with Taxation as optional Subject and Masters in Corporate Law. On being enrolled as Advocate on 17.9.90, he conducted a large number of cases Pro Bono. On being appointed as ACGSC/ GP wef 16.11.97 and Sr. Govt. Counsel wef 20.7.2004, he represented UOI in record nos. of cases before High courts at Delhi, Guwahati, Chandigarh, Allahabad and before Supreme Court. He also represented UOI before CLB, BIFR, AAIFR and before other courts in company matters.

He also represented UOI before CAT and AFT etc. He was also standing counsel for Prasar Bharti and UPSC, Counsel for BSNL/MTNL and special counsel for Railways. On being appointed as Judicial Member in CAT he resigned from the panels and joined CAT, where besides disposing of record nos of cases in DB and SB, he decided many Full Bench and third Member references, not only at Principal Bench, but also at other benches, where he was specially nominated for the purpose. In CAT he led various Administrative Committees including the one which examined the proposal for Umbrella legislation reg. Tribunals and also the Committee which managed CAT conferences at Vigyan Bhawan. On demitting office as Member, CAT, he did pro bono cases for Delhi High Court Legal Services Committee. Delhi High Court sought his consent for Sr. designation (Suo moto).